

QA No. 222/03

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00-5-03

Attn. Mr. A.K. Jais, A.S.

Attn. Mr. Rajgopal, J.A.

Sh. Raveen Kumar, 2/c
for applicant Sh. N.K. Agrawal,
2/c for respondents.

The relief claimed in this
QA is for quashing of order
dt. 24-4-2003 (Annexure-1), whereby
the result of the applicants for
selection test for the post of Guard
(passenger) in grade Rs. 5000-8000
was cancelled. The impugned
order dt. 24-4-2003 is annexed
as Annexure-1 to the QA.

On behalf of respondents, it is
brought to our notice that in
pursuance of order passed by this
Tribunal in QA 211/2003 on 29-4-03
the impugned order dt. 24-4-03
cancelled the result has been with-
drawn and hence the QA has become
infructuous.

In view of the foregoing the
QA is disposed of in the light of
order dt. 7-5-2003 passed by the
Office of Divisional Railway Manager (P).
As order is to come.

R2

J.A.

A.G.

Copy of order
sent on 09/5/03